

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO.1370/1995

New Delhi this the 31st day of August, 1999.

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

HON'BLE SHRI SYED KHALID IDRIS NAQVI, MEMBER (J)

1. Balbir Singh S/O Anand Singh Gusain,
R/O C4/E/14 Janakpuri, New Delhi.
2. Dharam Singh S/O Gobar Singh,
R/O O-316, Sewa Nagar,
New Delhi-110003.
3. Jagdish Singh Rana S/O Lakh Ram,
R/O House No.204,
Vill. & P.O. Khera Kalan,
Delhi-110082.
4. Jagminder Singh S/O Dalip Singh,
R/O Vill. & P.O. Mazra Dabas,
Delhi-110081.
5. Ram Parvesh Misra S/O Ramanand Misra,
R/O A-229, Budh Vihar,
Delhi-110041. Applicants

(By Ms. Kusum Sharma for Shri Ashok Aggarwal, Adv.)

-Versus-

1. Govt. of National Capital Territory
of Delhi, through its Chief Secretary,
5, Shyam Nath Marg, Delhi.
2. The Secretary (Forest),
Govt. of NCT of Delhi,
(Development Department),
Delhi-110054.
3. Shri Raju Johnson,
Deputy Forest Ranger,
Kamla Nehru Ridge,
Delhi-110007. Respondents

(None for Respondents)

O R D E R (ORAL)

Shri R. K. Ahoja, AM :

Proxy counsel seeks permission to withdraw the
O.A. Permission is granted. The O.A. is dismissed
as withdrawn.

Syed Khalid Idris Naqvi
(Syed Khalid Idris Naqvi)
Member (J)

R. K. Ahoja
(R. K. Ahoja)
Member (A)